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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

*None*

Appeal No. 738/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

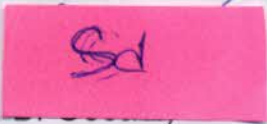
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY, 2018, 10:30 A.M

Name of the Company		Overall Vinimay Pvt. Ltd. -Vs- ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None appeared for the Appellant company. Issue notice to RoC, RD and Income Tax Department. Notice returnable on 21<sup>st</sup> August, 2018.

List the matter for further consideration on 21.08.2018.

(M.   
Member(J)